

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION  
LOK SABHA  
UNSTARRED QUESTION NO.3578  
TO BE ANSWERED ON 8<sup>th</sup> AUGUST, 2016

**Entrance Fee**

†3578. SHRI SANJAY HARIBHAU JADHAV:

SHRI R. DHRUVA NARAYANA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of the exorbitant entrance examination fee being charged from the students by some universities in the country;
- (b) if so, the list of such recognized universities in the country, State/UT-wise;
- (c) the steps being taken by the Government in this regard;
- (d) the number of entrance examinations for which such fee was charged and the amount of fee charged per candidate by such universities;
- (e) whether the Government has taken any action against such universities; and
- (f) if so, the details of such action taken, State/UT-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. MAHENDRA NATH PANDEY)**

(a) to (f): The University Grants Commission (UGC) has informed that it has notified UGC (Institutions Deemed to be Universities) Regulations, 2016 in which there is a provision in Clause 6.2 (1) stating that no institution deemed to be university shall charge any fee for an admission test other than an amount representing the reasonable cost incurred by it in conducting such test. Further, as per the regulations an institution deemed to be University shall not engage in commercialization of education in any manner whatsoever, and shall provide for equity and access to all deserving students.

The UGC has informed that no complaint has been received by it against exorbitant entrance examination fee charged by the Universities.

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